

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-305
IB-358/ND/2020

IN THE MATTER OF:

M/s Perfect Infraengineers Ltd

Vs

M/s L G Electronics India Pvt Ltd

...Applicant

...Respondent

SECTION

U/s 9 of IBC, 2016

Order delivered on 17.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Manisha

For the Respondent :

ORDER

Adjourn the matter to 20.04.2020.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)